## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3988
ANSWERED ON:26.08.2011
MISUSE OF KISAN VIKAS PATRA FOR MONEY LAUDERING
Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

## Will the Minister of FINANCE be pleased to state:

- (a) the details of the misuse of the popular small savings scheme Kisan Vikas Patra for money laundering;
- (b) whether the Government has appointed any panel to look into the matter;
- (c) if so, whether the panel has submitted its recommendations to the Government; and
- (d) if so, the recommendations made by the panel, alongwith the follow-up action taken by the Government thereon?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S.PALANIMANICKAM)

- (a) The Directorate of Enforcement has not come across any such case of the money laundering.
- (b) No, Sir.
- (c) Does not arise.
- (d) Does not arise.